(c) Special efforts for projecting investment promotion strategies include the organisation of promotional events (both abroad as well as in India), utilising bilateral visits by Government delegation to important countries, to address and influence targeted business audiences, and co-ordinating action with India apex industry organisations in their efforts to attract foreign investment. Among th© publicity measures undertaken for projecting India as an attractive investment destination are the preparation of publicity kits comprising of brochures, a floppy diskette entitled 'Doing Business with India', and their regular updating Indian Heads of Mission, in particular, are playing a crucial role in promoting India's economic interests. Investment promotional efforts and strateges are a continous process. Gov ernment proposes to continue with such measures and intends to lay increasing emphasis on a sector specific approach in our investment promotion efforts.

Increase in Passport Fee

266. SHRI J. P. JAVALI:

SHRI TARA CHARAN MAJ
UMDAR:

Will the Minister of EXTERNAL AFF-AIRS be pleased to state:

(a) whether it is a fact that recently the

fee for fresh ordinary passport has been hiked;

- (b) if so, the details thereof;
- (c) what are the compelling reasons for the steep increase in the fee;
- (d) whether it is also a fact that the applicants are made to wait for months for issue of passports, if so, reasons for the same; and
- (e) what is the number of applications pending before Bangalore passport office and since how long?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) Yes, Sir.

- (b) A statement is placed on the Table of the House. (See below).
- (c) The passport fees were revised to bring them in line with the cost of production and preparation of passports and the provision of passport services.
- (d) The time taken to issue passports varies from passport office to passport office depending on the workload and the staff strength.
- (e) The number of applications for fresh passports pending in the Bangalore Passport Office for over one month was 20,415 as on July, 2, 1993.

Statement

SI. No.	Particulars of application	Scale of feets	
			Abroad
	2	3	4
New	Passports	Rs.	Rs.
1.	Ordinary passport with a maximum validity of ten years (no extra fee will be charged for renewals upto ten years if initial validity is less)	300	750
2.	India-Bangladeeh Passport with a maximum initial validity of three years (no extra fee will be charged for renewals upto three years if the initial validity is less)	200	50
3.	India-Sri Lanka Passport with a maximum initial validity of four years (no extra fees will be charged for renewals upto four years life if initial validity is less)	r 200	500

i	2	3	4
Special Travel Documents—			Rs.
4.	Emergency Certificate	• •	100
5.	Certificate of identity with a maximum initial validity of six years	100	250
	Additional passport for any country under the proviso to rule 13 upto initial validity of one year (no extra fee will be charged for renewals upto ten years)	390	750
Renev	val of Travel Documents—		
	Renewal of ordinary passport with an initial validity of five years for a maximum validity of ten years (the renewal fee will be charged in one lump sum once only even though period of validity may be less than five years depending upon discretion of Passport Issuing Authority or according to instructions from Government authorities	200	500
8.	Renewal of India-Bangladesh Passport with a maximum validity of three years after initial validity of three years (the renewal fee will be charged in one lump sum once only, even though period of validity may be less than three years, depending upon discretion of Passport Issuing Authority or according to instructions from Government authoritiee).	100	250
	Renewal of India-Sri Lanka passport with a maximum validity of four years after inital validity of four years (the renewal fee will be charged in one hump sum once only, even though period of validity may be less than four years depending upon discretion of Passport festing Authority or according to instructions from Government authorities Renewal of Emergency Certificate (two renewals for three months at	: 1 0 0	250
	a time).	рег	200 renewal
,,,	Renewal of Certificate of Identity (per years or part thereof upto two years)	50	125
110	a) Renewal of additional passport after five years (the renewal fee will be charged in one lump sum only)	200	÷00
Mis	scelluneous Services-		
J 2.	Additional endorsement or other miscellaneous service on ordinary passport (not being a miscellaneous service referred to in entry fourteen of this Schedule)	100	250
13	Adding supplementary pages when all the pages in an existing ordinary passport are used up.	100	250
14	. Any miscellaneous service requiring issue of a fresh passport booklet	300	750
15	Additional endorsement or miscellaneous service on an Emergency Certificate.	••	200
16	. Additional endorsement or miscellaneoue service on a Certificate of Identity.	100	250
17	. Miscellaneous service on an India-Bangladesh Passport	100 (in B	250 angladesh
18	 Issue of additional pages when all the pages in an existing India-Ban ladesh passport are used up. 	100	250

1	2	3	4
	h all and the state Yada	Rs.	Rs.
20. Issue of additional Li nka Passport are	pages when all pages in an existing India- used up.	. 100	250
Duplicate Passports and o	other documents in lieu of lost or damaged do	cuments	
21. Issue of duplicate ground that it has other such reasons.	passport in lieu of the ordinary passport on s been lost stolen, damaged, destroyed or fo	the or any 2500	6250
22. Renewal of duplica	te passport for normal validity	. 200	500
23. Issue of duplicate Certificate on the gro or for any other su	Emergency Certificate in lieu of the Emerge bund that it has been lost, damaged or destroy ch reasons.	ency ed	500
Identity on the on	Certificate of Identity in lieu of the Certificate ound that it has been lost, stolen damage my other such reason.	of d or . 300	750
25. Issue of duplicate pa on the ground that it for any other such	assport in lieu of the India-Bangladesh Passport has been lost, stolen, damaged or destroyed or reason.	500	1250 angladesh)
26. Renewal of duplicate	e India-Bangladeeh Passport for normal validit	y. 200	500
27 Issue of duplicate pa on the ground that	issport in lieu of the India-Sri Lanka Passport in leeu of the India-Sri Lanka Passport in leeu of the India-Sri Lanka Passport in leeu of the India-Sri Lanka Passport in lieu of the India-Sri Lanka Passpor	ea, 500	1250 Sri Lanka)
28. Renewal of duplicate	India-Sri Lanka Passport for normal validity.	200	500

भारत और बंगला देश के दीच लंबित मुद्द

267. श्री अजीत जोगी : क्या विवेश मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या भारत स्नौर बंगला देश के बीच कुछ द्विपक्षीय मुद्दे निपटान हेतु लंबित हैं ; स्नौर
- (ख) यदि हां, तो उनका ब्यौरा क्या है, उनके तुरन्त समाधान हेतु क्या कार्यवाही की गई है अथवा किये जाने का विचार है ?

विदेश मंद्रालय में राज्य मंद्री (श्री ग्नार०एल० माटिया): (क) जी, हां।

(ख) जो द्विपक्षीय मुहेसुल-झाए जाने शेष हैं, उनमें से कुछ हैं: बंगला देश से भारत में गैर-कानूनी आप्रवासन, भारत और बंगलादेश के बीच प्रमुख निदयों के जल का बटवारा, चकमा तथा अन्य जनजातीय शरणाधियों का बंगला देश प्रत्यावर्तन, भारतीय-विद्रोही दलों को बंगलादेश से समर्थन ग्रादि।

वंगलादेश के साथ मित्रतापूर्ण तथा प्रच्छे पड़ोसी संबंधों को बनाए रखने तथा उन्हें बेहतर बनाने के प्रति सरकार बचनबद्ध है। हम बंगला देश की सरकार के नाथ वातचीत जारी रखे हुए हैं ताकि जटिल एवं संवेदशील संतोषजनक समाधान प्राप्त किया जा सके। हम बंगलादेश की सरकार के साथ इन मसलों को सुलझाने के लिए प्राप्ती समझब्झ और सहयोग की भावना से विचार-विमर्श जारी रखने और उचित तथा न्याय संगत समाधान प्राप्त करने की इच्छा रखते हैं।